

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) To tackle terrorism in the country, a huge expenditure is incurred by the Central and State Governments on defence mechanisms, raising of additional security forces, their modernization and training, border fencing, purchase of modern weaponry and rehabilitation of terrorist victims etc. Since the expenditure relates to numerous items at various levels, it is not possible to exactly quantify it.

(b) The MHA has been providing the State Police forces/CPMFs with the funds/modern equipment under the scheme of Modernization of the State Police forces and other schemes for CPMFs.

(c) and (d) Bureau of Police Research & Development (BPR&D) has been engaged in arranging training of Police personnel of State Police forces and Central Police Organizations in the country. Specialized courses are arranged for the police personnel to equip them with the latest training techniques in the country as well as abroad to contain terrorism.

Deployment of CRPF in Kashmir

†833. DR. AKHTAR HASAN RIZVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government are deploying jawans of Central Reserve Police Force by withdrawing jawans of Army and Border Security Force from interior areas of Srinagar, Anantnag and Baramulla; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) and (b) The Group of Ministers (GOM) on reforming the National Security System, *inter-alia*, recommended that Internal Security (IS)/Counter Insurgency (CI) duties, should be entrusted to CRPF and Rashtriya Rifles and the Army and Border Guarding Forces should be reverted to their primary role. Action has accordingly been initiated to replace BSF deployed on IS/CI duties by CRPF in a phased manner.

†Original notice of the question was received in Hindi